**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**
**(Appellate Jurisdiction)**

**APPEAL NO. 262 OF 2019 &**
**IA NO. 602 OF 2019**

**Dated : 4th September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Indian Captive Power Producers Association .... Appellant(s)**
**Vs.**
**Gujarat Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sajan Poovayya, Sr. Adv.
Mr. Hemant Singh
Mr. Nishant Kumar
Mr. Lakshyajit Singh Bagdwal
Mr. Pratibhanu
Mr. Ali Moid.

Counsel for the Respondent(s) : Mr. Pallav Mongia for R-1

Mr. M. G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Mr. Shubham Arya
Ms. Tanya Sareen
Ms. Poorva Saigal
Ms. Anushree Bardhan for R-2

## ORDER

Reply/objections, if any, by respondents shall be filed within two weeks time, i.e. on or before 19.09.2019 after serving advance copy on the other side.

List the matter on ***23.09.2019***.

**(S. D. Dubey)**
**Technical Member**

**(Justice Manjula Chellur)**
**Chairperson**

*kt/mkj*